

LOK SABHA  
UNSTARRED QUESTION NO. 2064  
TO BE ANSWERED ON 09<sup>TH</sup> DECEMBER, 2021

Kerosene Quota for Kerala

2064. ADV. ADOOR PRAKASH:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received request from the Government of Kerala to enhance the nonsubsidized PDS Kerosene quota to the State to support the traditional fishing sector;
- (b) if so the details thereof;
- (c) whether the State has also requested to provide the wholesale kerosene dealership to Matsyafed;
- (d) whether the Government considered the above proposals or has taken any decision in this regard; and
- (e) if so, the details thereof?

A N S W E R

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS  
(SHRI RAMESWAR TELI )

- (a) & (b) Yes sir, Government of Kerala has requested for additional allocation of non subsidized PDS Kerosene. Considering the request of Govt. of Kerala, additional allocation of Non Subsidized PDS Kerosene has been made by the Government of India.
- (c) to (e) Yes Sir, Government of Kerala has requested for providing the wholesale dealership to Matsyafed. As per policy, there is no provision to award direct Kerosene dealership by Oil Marketing Companies (OMCs).

\*\*\*\*\*